

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).6631/2006

(From the judgement and order dated 05/10/2006 in MBA No. 14773/2006 of The  
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ABHIMANYU KUMAR (DEAD) BY LR

Petitioner(s)

VERSUS

SURENDRA & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T., issuance of non-bailable war. of  
arrest, exemption, permission to file additional documents

Date: 04/10/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Abhishek Yadav, Adv.  
Ms. Aparna Jha, Adv.

For Respondent(s) Mr. Rajeev Dubey, Adv.  
Mr. Kamalendra Mishra, Adv.

UPON hearing counsel the Court made the following  
ORDER

Adjourned.

List the matter on 23rd October, 2007.

(S.G. Shah)  
Registrar